

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005413/2020	SANJIT MAHANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /6 /2020 () //
2	BLAPL/0005414/2020	JAGA @ JAGABANDHU PAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /148 /2020 () //
3	BLAPL/0005415/2020	SABIR @ SK. SAMIRUDDIN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BHADRAK TOWN /382 /2019 () //
4	BLAPL/0005416/2020	SUBAS CHANDA MEHER VS STATE OF ODISHA	SUJAY SHANKAR SINGH DEO VS	JUNAGARH /108 /2020 () //
5	BLAPL/0005417/2020	ADIL MOHAMMAD VS STATE OF ODISHA	SUJAY SHANKAR SINGH DEO VS	TITILAGARH /219 /2020 () //
6	BLAPL/0005418/2020	HIMANSU BANCHHOR VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	SASON /123 /2020 () //
7	BLAPL/0005419/2020	ANIL ORAM VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	BELPAHAR /197 /2018 () //
8	BLAPL/0005420/2020	NISAKAR BEHERA VS STATE OF ODISHA	N.N. MOHAPATRO VS	DHARAKOT PS /72 /2019 () //
9	BLAPL/0005421/2020	VIBHUTEE KUMAR GUPTA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANDOMUNDA /27 /2020 () //
10	BLAPL/0005422/2020	JITU MALLICK @ JITU @ SANDEEP KUMAR MALLICK VS STATE OF ODISHA	PARASAD MOHAPATRA VS	SINGLA /21 /2020 () //
11	BLAPL/0005423/2020	PUNGA SOREN VS STATE OF ODISHA	RAIJEET ROY VS	RAIRANGPUR TOWN /101 /2019 () //

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12	BLAPL/0005424/2020	JAGA @ KHAGA PRADHAN VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	KALIAPANI /47 /2020 () //
13	BLAPL/0005425/2020	DIPU NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /409 /2019 () //
14	BLAPL/0005426/2020	DEBENDRA PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	RASGOBINDPUR /136 /2019 () //
15	BLAPL/0005427/2020	HARA @ HARABANDHU JENA VS STATE OF ODISHA	B.B.ROUTRAY VS	BALIAPAL /145 /2020 () //
16	BLAPL/0005428/2020	HOLI @ SIPUN NAIK VS STATE OF ODISHA	B.B.ROUTRAY VS	COLLIERY /434 /2019 () //
17	BLAPL/0005429/2020	HOLI @ SIPUN NAIK VS STATE OF ODISHA	B.B.ROUTRAY VS	COLLIERY /2 /2020 () //
18	BLAPL/0005430/2020	HOLI @ SIPUN NAIK VS STATE OF ODISHA	B.B.ROUTRAY VS	TALCHER TOWN /5 /2020 () //
19	BLAPL/0005431/2020	PRATAP TADU VS STATE OF ODISHA	ROHIT MAHATO VS	RAJNAGAR /144 /2020 () //
20	BLAPL/0005432/2020	BIJU @ BIJAY KUMAR NAYAK @ BIJAY NAIKDIGAMBAR SETHI VS STATE OF ODISHA	VS	BAMBARI /62 /2018 () //
21	BLAPL/0005433/2020	KAILASH SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BIRMITRAPUR /43 /2019 () //
22	BLAPL/0005434/2020	BENUDHAR SAHOO VS STATE OF ODISHA	ASHOK SAHOO VS	BOUDH /157 /2020 () //
23	BLAPL/0005435/2020	TOFFAN MAHALI	PRANAB KUMAR SAMANTRAY	RAIRANGPUR (RURAL) /74 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005436/2020	JAGANNATH SAHOO	SAROJ KUMAR PADHI	BASELI SAHI PS /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005437/2020	PRASANTA BEHERA @ JOHNY	ARUN KUMAR BUDHIA	SAHADEV KHUNTA /257 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005438/2020	MUNU @ MOHAN BHUE	B.B.ROUTRAY	BHATILI /95 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005439/2020	LINGARAJ MAHAPATRA @SANU	SANJEEB BEHERA	RAMBHA (CHATRAPUR) /173 /2020
		VS	VS	ADDL SESSIONS JUDGE, KHALLIKOTE(Ganjam)
		STATE OF ODISHA		BA/0000247/2020
28	BLAPL/0005440/2020	HOLI @ SIPUN NAIK	B.B.ROUTRAY	TALCHER TOWN /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005441/2020	HOLI @ SUPUN NAIK	B.B.ROUTRAY	TALCHER TOWN /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005442/2020	SARAT CHANDRA MALIK	SATYANARAYAN MISHRA	MARINE CHUDAMANI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005443/2020	BABAJI SAMANTA	MANOJ KUMAR PATI	SINGLA /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005444/2020	NWABUEZE CHUKWADI VINCENT	SASIM AJITAV PATTNAIK	S.P.(CID-CRL),CUTTACK /17 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005445/2020	PULLAK HATI	SUVASHISH PATTANAIAK	KHANDAGIRI P.S. /635 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005446/2020	DEBARCHAN BAG	UMAKANTA BARIK	GOLAMUNDA /42 /2020
		VS	VS	()

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35	BLAPL/0005447/2020	STATE OF ODISHA BALABANTA PATRA @ RUTU VS	UMAKANTA BARIK VS	// BHAWANIPATNA SADAR /216 /2020 ()
36	BLAPL/0005448/2020	STATE OF ODISHA FAKA @ TRAYAMBAKA BISWAL VS	ARUN KUMAR DAS VS	// S.P.(CID-CRL),CUTTACK /4 /2017 ()
37	BLAPL/0005449/2020	STATE OF ODISHA KARAN GARDIA @ ANMOL TANTY VS	SOUBHAGYA KUMAR DASH VS	// ROURKELA GRPS. /36 /2020 ()
38	BLAPL/0005450/2020	STATE OF ODISHA PADMA CHARAN NAYAK VS	MANAS PATI VS	// BALLIGUDA /126 /2020 ()
39	BLAPL/0005451/2020	STATE OF ODISHA RAJESH KANDI VS	R.C.SWAIN VS	// SALIPUR /232 /2020 ()
40	BLAPL/0005452/2020	STATE OF ODISHA SIBA SANKAR BEHERA VS	SABYASACHI MISHRA VS	// / /0 ()
41	BLAPL/0005453/2020	STATE OF ODISHA HOLI @ SIPUN NAIK VS	B.B.ROUTRAY VS	// COLLIERY /3 /2020 ()
42	BLAPL/0005454/2020	STATE OF ODISHA HOLI @ SIPUN NAIK VS	B.B.ROUTRAY VS	// TALCHER TOWN /409 /2019 ()
43	BLAPL/0005455/2020	STATE OF ODISHA DULAL MAJUMDAR VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
44	BLAPL/0005456/2020	STATE OF ODISHA NIRANJAN MOHANTY VS	AMULYA PRASAD NAYAK VS	// / /0 ()
45	BLAPL/0005457/2020	STATE OF ODISHA TRINATH MALIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// KISSANNAGAR PS /104 /2019 () //

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46	BLAPL/0005458/2020	BABU @ SASHIKANTA LENKA VS STATE OF ODISHA	BISWARANJAN DALAI VS	ABHAYACHANDPUR /43 /2019 () //
47	BLAPL/0005459/2020	SANI @ GANGU @ MD. IMAMMUDDIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	PARADEEP /12 /2020 () //
48	BLAPL/0005460/2020	KISHORE KUMAR JENA VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	PATTAMUNDAI /188 /2020 () //
49	BLAPL/0005461/2020	SURENDRA PANDA VS STATE OF ODISHA	G. MADANI VS	DHAMNAGAR /101 /2020 () //
50	BLAPL/0005462/2020	BISWAMITRA NAIK VS STATE OF ODISHA	NIRANJAN HOTA VS	KANTAMAL /92 /2020 () //
51	BLAPL/0005463/2020	ARJUNA HATI VS STATE OF ODISHA	S.K.BHANJADEO VS	JANKIA P.S. /21 /2017 () //
52	BLAPL/0005464/2020	ARUNA PRAKASH BEHERA VS STATE OF ODISHA	S.K.BHANJADEO VS	RAMBHA (KHALLIKOTE) /173 /2020 () //
53	BLAPL/0005465/2020	BIJAYA MAJHI VS STATE OF ODISHA	S.K.BHANJADEO VS	SAHADEV KHUNTA /138 /2019 () //
54	BLAPL/0005466/2020	HOLI @ SIPUN NAIK VS STATE OF ODISHA	B.B.ROUTRAY VS	BIKRAMPUR FCI /3 /2020 () //
55	BLAPL/0005467/2020	SURESH MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHADRAK TOWN /82 /2020 () //
56	BLAPL/0005468/2020	HOLI @ SIPUN NAIK VS STATE OF ODISHA	B.B.ROUTRAY VS	TALCHER TOWN /6 /2020 () //
57	BLAPL/0005469/2020	IBRAHIM KHAN	NIHAR RANJAN SETHI	CHAKAPADA PS /24 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005470/2020	MANDALA MAHENDRA @ MAHENDRA MANDAL	BSWARANJAN MAHARATHA	CHANDILI /189 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005471/2020	SIBA @ SHIBA PATEL	JAGABANDHU SAHU	RAMPUR (SONEPUR) /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005472/2020	SHIBAMOY DUTTA	SHIB SHANKAR MOHANTY	/ /0
		VS	VS	()
		UNION OF INDIA		//
61	BLAPL/0005473/2020	SWADHEEN KUMAR ROUT	SHALAKA DAS	CAPITAL P.S. /303 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	CMP/0000446/2020	PRADIP KUMAR AGARWAL	S.S.RAO	//
		VS	VS	()
		THE GENERAL SECRETARY, VIVEKANANDA KENDRA		//
63	CMP/0000447/2020	GANESH KUMAR DASH	J.K.MISHRA 2	//
		VS	VS	()
		SURENDRA DASH		//
64	CONTC/0003217/2020	ANADI BAGHA	ADV	//
		VS	VS	()
		MANOJ KUMAR MOHANTY		//
65	CONTC/0003218/2020	SARANGADHAR BARAL	ADV	//
		VS	VS	()
		SUDHANSHU SARANGI		//
66	CONTC/0003219/2020	RATIRANJAN PRADHAN	ADV	//
		VS	VS	()
		BIPIN KUMAR PRADHAN		//
67	CONTC/0003220/2020	KISHORE KUMAR NAYAK	ADV	//
		VS	VS	()
		ASWINI KUMAR MISHRA		//
68	CONTC/0003221/2020	SUMANTA KUMAR PATEL	ADV	//
		VS	VS	()

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69	CONTC/0003222/2020	SASWAT MISHRA SMARANIKA ROUT VS	ADV VS	// // 0
70	CONTC/0003223/2020	M.SHENBAGAM PUSPALATA PANDA VS	B.N.PARIDA VS	// // 0
71	CONTC/0003224/2020	CHITRA ARUMUGAM PRAKASH CHANDRA NAYAK VS	ADV VS	// // 0
72	CONTC/0003225/2020	ANU GARG PRAMOD KUMAR BEHERA VS	ADV VS	// // 0
73	CONTC/0003226/2020	MONA SHARMA TRINATH SWAIN VS	ADV VS	// // 0
74	CONTC/0003227/2020	MONA SHARMA TRINATH SWAIN VS	ADV VS	// // 0
75	CONTC/0003228/2020	MONA SHARMA TRINATH SWAIN VS	ADV VS	// // 0
76	CONTC/0003229/2020	MONA SHARMA PRASANNA KUMAR SAHOO VS	ADV VS	// // 0
77	CONTC/0003230/2020	SATYABRATA SAHU PRADIP KUMAR SENAPATI VS	ADV VS	// // 0
78	CONTC/0003231/2020	SATYABRATA SAHU RAJKISHORE PANDA VS	ADV VS	// // 0
79	CONTC/0003232/2020	SATYABRATA SAHU ASIT KUMAR MAHAPATRA VS	ADV VS	// // 0
		SATYABRATA SAHU		//

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80	CONTC/0003233/2020	DUKHABANDHU BADHEI VS SATYABRATA SAHU	ADV VS	// 0 //
81	CONTC/0003234/2020	KALPANA MISHRA VS SATYABRATA SAHU	SHASHIBHUSAN BISWAL VS	// 0 //
82	CONTC/0003235/2020	TIRTHABASI PATEL VS SATYABRATA SAHU	ADV VS	// 0 //
83	CONTC/0003236/2020	DILLIP KUMAR CHOUDHURY VS SATYABRATA SAHU	ADV VS	// 0 //
84	CONTC/0003237/2020	RAMACHANDRA CHHANDA VS SATYABRATA SAHU	ADV VS	// 0 //
85	CONTC/0003238/2020	SADANANDA PRADHAN VS SATYABRATA SAHU	ADV VS	// 0 //
86	CONTC/0003239/2020	SARAT KUMAR PRADHAN VS SATYABRATA SAHU	ADV VS	// 0 //
87	CONTC/0003240/2020	MITARANI MISHRA VS SATYABRATA SAHU	ABHAYA KUMAR SHARMA VS	// 0 //
88	CONTC/0003241/2020	SK.MASUD VS DIBYENDU DAS	D.MOHANTY VS	// 0 //
89	CONTC/0003242/2020	SURYAMANI DAS VS ABHAYA BISWAL	ADV VS	// 0 //
90	CONTC/0003243/2020	LAXMIDHAR JENA VS ABHAYA BISWAL	ADV VS	// 0 //
91	CONTC/0003244/2020	CHITTARANJAN MANGARAJ	ADV.	//

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		VS	VS	0
92	CONTC/0003245/2020	DR. SOUMYAKANTA DAS PATTANAYAK NABAKISHORE PRADHAN	ADV	//
		VS	VS	0
93	CONTC/0003246/2020	SUBRHANSU BHUSAN PATNAIK DOMA BISWAL	ADV	//
		VS	VS	0
94	CONTC/0003247/2020	SUBHRANSU BHUSAN PATNAIK KISHORE CHANDRA BHUYAN	ADV	//
		VS	VS	0
95	CONTC/0003248/2020	ABHAYA BISWAL SANTOSH KU.BADHEI	ADV	//
		VS	VS	0
96	CONTC/0003249/2020	ABHAYA BISWAL PRAVAKAR SAHOO	ADV	//
		VS	VS	0
97	CONTC/0003250/2020	ABHAYA BISWAL G.KRISHNA RAO	ADV	//
		VS	VS	0
98	CONTC/0003251/2020	ABHAYA BISWAL RAMESH CH.NAYAK	ADV	//
		VS	VS	0
99	CONTC/0003252/2020	ABHAYA BISWAL ANIRUDHA NAYAK	ADV	//
		VS	VS	0
100	CONTC/0003253/2020	ABHAYA BISWAL PRATAP KUMAR BADAJENA	ADV	//
		VS	VS	0
101	CONTC/0003254/2020	ABHAYA BISWAL BHABAGRAHI NAIK	ADV	//
		VS	VS	0
102	CONTC/0003255/2020	ABHAYA BISWAL SIBA PRASAD BEHERA	ADV	//
		VS	VS	0

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103	CONTC/0003256/2020	ABHAYA BISWAL MAHESWAR SAHOO VS	ADV VS	// // 0
104	CONTC/0003257/2020	ABHAYA BISWAL CHEMA NAYAK VS	ADV VS	// // 0
105	CONTC/0003258/2020	ABHAYA BISWAL PRAKASH BEHERA VS	ADV VS	// // 0
106	CONTC/0003259/2020	ABHAYA BISWAL BASANTA KU.SAHOO VS	ADV VS	// // 0
107	CONTC/0003260/2020	ABHAYA BISWAL AMITAV CHANDA VS	DEBASIS TRIPATHY VS	// // 0
108	CONTC/0003261/2020	ANIL KUMAR SAMAL MANORANJAN MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0
109	CONTC/0003262/2020	DR. ASHOK KUMAR DASH DR.GANESWAR SWAIN VS	ADV VS	// // 0
110	CONTC/0003263/2020	SATYABRATA SAHOO DILLIP KUMAR MALLA VS	RAMA PRASAD DALAI VS	// // 0
111	CONTC/0003264/2020	SATYABRATA SAHOO AMULYA KUMAR RUP VS	ADV VS	// // 0
112	CONTC/0003265/2020	SURESH CHANDRA MAHAPATRA DIPAK KUMAR BISWAL VS	ADV VS	// // 0
113	CONTC/0003266/2020	SURESH CHANDRA MAHAPATRA MUCHIRAM SAHU VS D.K.SINGH	ADV VS	// // 0 //

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114	CONTC/0003267/2020	NABAKISHORE PRUETH VS COLLECTOR SAMBALPUR	ADV VS	// ()
115	CRLMA/0000115/2020	SAJJIT KARKARIA VS STATE OF ODISHA	B.R.TRIPATHY VS	CHANDILI /70 /2019 () //
116	CRLMC/0001226/2020	SAROJ KUMAR MARTHA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	GADISAGADA /20 /2012 () //
117	CRLMC/0001227/2020	JITENDRA SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	ASTARANGA /4 /2020 () //
118	CRLMP/0000835/2020	MITU RAY VS STATE OF ODISHA	B.RATH VS	/ /0 () //
119	CRLMP/0000836/2020	RAJESH ROUTRAY VS STATE OF ODISHA	SANGRAM RATH VS	/ /0 () //
120	CRLMP/0000837/2020	SANJAY KU.MOHANTY VS STATE OF ODISHA	KABIR KUMAR JENA VS	/ /0 () //
121	CRLMP/0000838/2020	BIPIN BARIHA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	/ /0 () //
122	CRLREV/0000343/2020	M/S.PINNACLE CLOTHING CO. VS STATE OF ODISHA	ABHISEK DWIVEDI VS	BOIPARIGUDA /20 /2020 () //
123	CRLREV/0000344/2020	RAMESH NAIK @ MUDULI VS STATE OF ODISHA	DULLABHA RANJAN MISHRA VS	/ /0 () //
124	FAO/0000634/2020	M/S.ORIENTAL INSURANCE CO.LTD. VS KANCHAN SAMAL	ADAM ALI KHAN VS	// () //
125	FAO/0000635/2020	NILACHAL SARASWATA SANGHA, DHARMA VS SADYABRANJAN MOHAPATRA	SADYABRANJAN MOHAPATRA VS	// () //

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		VS	VS	0
		NILACHAL SARASWATA SANGHA		//
126	FAO/0000636/2020	NILACHAL SARASWATA SANGHA	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		NILACHAL SARASWATA SANGHA		//
127	FAO/0000637/2020	NILACHAL SARASWATA SANGHA	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		NILACHAL SARASWATA SANGHA		//
128	ITA/0000032/2020	SANTOSH KUMAR ROUT	DAMODAR PATI	//
		VS	VS	0
		CHIEF COMMISSIONER OF INCOME TAX, ODISHA		//
129	ITA/0000033/2020	SANTOSH KUMAR ROUT	DAMODAR PATI	//
		VS	VS	0
		CHIEF COMMISSIONER OF INCOME TAX ODISHA,BBSR		//
130	ITA/0000034/2020	SANTOSH KUMAR ROUT	DAMODAR PATI	//
		VS	VS	0
		CHIEF COMMISSIONER OF INCOME TAX		//
131	MACA/0000565/2020	M/S NEW INDIA ASSURANCE CO.LTD.	G.C.SAMANTRAY	//
		VS	VS	0
		MRUTUNJAYA SENDHA		//
132	MACA/0000566/2020	JYOTIRMAYA PRASAD JENA	B.K.SAHOO	//
		VS	VS	0
		DIBAKAR PRADHAN		//
133	MACA/0000567/2020	PREMALATA JENA	B.K.SAHOO	//
		VS	VS	0
		DIBAKAR PRADHAN		//
134	MACA/0000568/2020	THE MANAGER(T.P.CELL)/M/S.NEW INDIA ASSURANCE CO.LTD.	SUNANDA KUMAR SARANGI	//
		VS	VS	0
		NIRMALA SAHOO		//
135	OTAPL/0000011/2020	COMMISSIONER, CENTRAL EXCISE, SERVICE TAX	SUNANDA PRAKASH DASH	//
		VS	VS	0
		M/S. SMC POWER GENERATION LTD.		//
136	RPFAM/0000108/2020	PRASANT BISWAL	HEMANTA KUMAR TRIPATHY	//
		VS	VS	0

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137	WA/0000473/2020	GOURI BISWAL BHAMA JENA VS ANANDA JENA	P.C.MISHRA VS	// // 0 //
138	WA/0000474/2020	DIRECTOR GENERAL (POLICE), CENTRAL M VS SURESH KUMAR PATRA	RESERVE POLICE FORCE(CRPF), CGO COMPLEX, LODHI ROAD VS	0 //
139	WA/0000475/2020	DINAKRISHNA PANDA VS STATE OF ODISHA	IN PERSON VS	// 0 //
140	WA/0000476/2020	BARIDA BARAN DASH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
141	WP(C)/0019027/2020	SRINIBASH CHANDRA SWAIN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
142	WP(C)/0019028/2020	MAHESWAR BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
143	WP(C)/0019029/2020	BISWAJIT DAS VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
144	WP(C)/0019030/2020	PRABODHA KUMAR SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
145	WP(C)/0019031/2020	HARAMOHAN MOHANTY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
146	WP(C)/0019032/2020	MANORANJAN BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
147	WP(C)/0019033/2020	JHARANA SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0019034/2020	DEBANANDA ROUT VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
149	WP(C)/0019035/2020	MAYADHAR PATRI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
150	WP(C)/0019036/2020	HITENDRA KUMAR LENKA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
151	WP(C)/0019037/2020	BANSHIDHAR DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
152	WP(C)/0019038/2020	PRADIP KUMAR ROUT VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
153	WP(C)/0019039/2020	MRUTYUNJAYA BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
154	WP(C)/0019040/2020	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
155	WP(C)/0019041/2020	BRAJA KISHORE SWAIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
156	WP(C)/0019042/2020	HARIPADA BHUYAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
157	WP(C)/0019043/2020	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
158	WP(C)/0019044/2020	JEETENDRA MAHARANA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
159	WP(C)/0019045/2020	SK.ANISUDDIN	ANUP UDAYA SENAPATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0019046/2020	SURAT KUMAR SWAIN	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0019047/2020	DEBARCHAN PATEL	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ORISSA		//
162	WP(C)/0019048/2020	KANAN BIHARI PATTNAIK	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0019049/2020	DR.RAJASHREE MISHRA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0019050/2020	NILAKANTHA PRADHAN	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0019051/2020	BRAHMANANDA NAYAK	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0019052/2020	PRATAP KUMAR MAHAKUL	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0019053/2020	SAHADEV NAIK	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0019054/2020	DEBARCHAN PATEL	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0019055/2020	RADHASHYAM MOHANTY	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0019056/2020	BHASKAR CHANDRA JENA @ BHASKAR JENA	ANUPAM DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0019057/2020	STATE OF ODISHA ANANGA KUMAR OTTA VS	SUSANTA KUMAR DASH VS	// // 0
172	WP(C)/0019058/2020	STATE OF ODISHA BHADAV BANSDAH VS	ANUPAM DASH VS	// // 0
173	WP(C)/0019059/2020	STATE OF ODISHA JAYADEV THATOI VS	ANUP UDAYA SENAPATI VS	// // 0
174	WP(C)/0019060/2020	STATE OF ODISHA ANIRUDHA PARIDA VS	ANUP UDAYA SENAPATI VS	// // 0
175	WP(C)/0019061/2020	STATE OF ODISHA MITRABHANU SATPATHY @ SATPATHI VS	ANUPAM DASH VS	// // 0
176	WP(C)/0019062/2020	STATE OF ODISHA SMITARANI SINGH VS	ANUP UDAYA SENAPATI VS	// // 0
177	WP(C)/0019063/2020	STATE OF ODISHA KALPATARU JENA VS	ANUP UDAYA SENAPATI VS	// // 0
178	WP(C)/0019064/2020	STATE OF ODISHA GITABAI SHARMA VS	N.K.SAHU VS	// // 0
179	WP(C)/0019065/2020	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY BIKASH KUMAR JAISWAL VS	ARUN KUMAR PATRA VS	// // 0
180	WP(C)/0019066/2020	STATE OF ORISSA GITABAI SHARMA VS	N.K.SAHU VS	// // 0
181	WP(C)/0019067/2020	LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY SUBRAT KUMAR CHAKRA VS	ARUN KUMAR PATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0019068/2020	GANESWAR PRADHAN VS REGISTRAR COOPERATIVE SOCIETIES	GOKULANANDA SAHU VS	// 0 //
183	WP(C)/0019069/2020	MANOJ KUMAR JENA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
184	WP(C)/0019070/2020	KAMESWAR TIWARI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
185	WP(C)/0019071/2020	JITENDRA BISWAL VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0 //
186	WP(C)/0019072/2020	JITENDRA BISWAL VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0 //
187	WP(C)/0019073/2020	RAMESH CHANDRA MALIK VS THE STATE OF ODISHA	B.S.RAYAGURU VS	// 0 //
188	WP(C)/0019074/2020	BHARATI MISRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
189	WP(C)/0019075/2020	SANJUKTA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
190	WP(C)/0019076/2020	SANIB KUMAR MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
191	WP(C)/0019077/2020	JYOTI PRASAD VS CHAIRMAN, MEDICAL COUNCIL OF INDIA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
192	WP(C)/0019078/2020	AKSHAYA KUMAR SAHOO VS COMMISSIONER OF LAND RECORDS AND SETTLEMENT	S.K.RAY VS	// 0 //
193	WP(C)/0019079/2020	SABITA MUKHI	S.K.RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COMMISSIONER OF LAND RECORDS AND SETTLEMENT		//
194	WP(C)/0019080/2020	PRAMOD KUMAR PANDA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0019081/2020	SITANSHU RANJAN BEHERA	SAMEER KU DAS	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0019082/2020	BHAGYADHAR SWAIN	KALPATARU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0019083/2020	PREMALATA SAHU	KALPATARU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0019084/2020	BIJAYA KUMAR BEHURIA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
199	WP(C)/0019085/2020	P.DURGA PRASAD RAO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
200	WP(C)/0019086/2020	NIRAKAR PANIGRAHI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0019087/2020	RAMAKANTA PANIGRAHI	HAREKRUSHNA KAR	//
		VS	VS	0
		STATE OF ORISSA		//
202	WP(C)/0019088/2020	JITENDRA KUMAR SAHOO	A.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0019089/2020	PANCHU PATRA	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0019090/2020	BANCHHUANI MUNDA	PANCHANAN PANIGRAHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0019091/2020	STATE OF ODISHA MANU SETHI VS	AMIYA KUMAR CHHATOI VS	// // 0
206	WP(C)/0019092/2020	STATE OF ODISHA AJIT KUMAR PARIDA VS	J.K.MISHRA (2) VS	// // 0
207	WP(C)/0019093/2020	STATE OF ODISHA KANAKA PUJARI VS	AMIYA KUMAR CHHATOI VS	// // 0
208	WP(C)/0019094/2020	STATE OF ODISHA KELU CHARAN RANASINGH VS	AMIYA KUMAR CHHATOI VS	// // 0
209	WP(C)/0019095/2020	STATE OF ODISHA UNION OF INDIA VS	GYANALOKA MOHANTY VS	// // 0
210	WP(C)/0019096/2020	MANORANJAN BEHERA UNION OF INDIA VS	GYANALOKA MOHANTY VS	// // 0
211	WP(C)/0019097/2020	DEEPAK KUMAR NAYAK UNION OF INDIA VS	GYANALOKA MOHANTY VS	// // 0
212	WP(C)/0019098/2020	TRILOCHAN MALIK SABITA MUKHI VS	S.K.RAY VS	// // 0
213	WP(C)/0019099/2020	COMMISSIONER OF LAND RECORDS AND SETTLEMENT,ORISSA MAA MANGALA WOMEN SELF HELP GROUP JAJATI KISHORE MOHANTY VS	VS	// // 0
214	WP(C)/0019100/2020	STATE OF ODISHA BISHNUPRIYA MISHRA VS	T.PANIGRAHI VS	// // 0
215	WP(C)/0019101/2020	STATE OF ODISHA GOVERNING BODY OF SAI ADARSHA HIGHER SECONDARY SCHOOL, RAGHUNATHPUR VS	VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0019102/2020	RANI DEI ALIAS SETHI VS COLLECTOR PURI	T.PANIGRAHI VS	// 0 //
217	WP(C)/0019103/2020	RADHAMOHAN SAHOO VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
218	WP(C)/0019104/2020	BHAGIRATHI GADANAYAK VS TAHASILDAR GANIA	T.PANIGRAHI VS	// 0 //
219	WP(C)/0019105/2020	NIRANJAN ROUL VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
220	WP(C)/0019106/2020	RAJ KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
221	WP(C)/0019107/2020	BASANT KUMAR SAHU VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
222	WP(C)/0019108/2020	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
223	WP(C)/0019109/2020	PRATAP KUMAR SETH VS FAKIR MOHAN UNIVERSITY VYASA VIHAR	HIMANSHU BHUSAN DASH VS	// 0 //
224	WP(C)/0019110/2020	ARYADHARA DAS VS FAKIR MOHAN UNIVERSITY,VYASA VIHAR	HIMANSHU BHUSAN DASH VS	// 0 //
225	WP(C)/0019111/2020	HAREKRISHNA PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
226	WP(C)/0019112/2020	KALYANI SAHOO VS FAKIR MOHAN UNIVERSITY,VYASA VIHAR	HIMANSHU BHUSAN DASH VS	// 0 //
227	WP(C)/0019113/2020	SUNIL KUMAR SAMANTA	SHASHIBHUSAN BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0019114/2020	KAILASH CHANDRA SAHU	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0019115/2020	SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTRE	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0019116/2020	SAGAR RANA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0019117/2020	TOPHAN DAS	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0019118/2020	SHYAMSUNDAR GAIGARIA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0019119/2020	RABI DUMAN SINGH	B.B.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0019120/2020	HEMANTA KUMAR SAHOO	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0019121/2020	M/S.MINERAL TRADER, A PARTNERSHIP FIRM	MUDARSHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0019122/2020	ASHOK KUMAR SAHU	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0019123/2020	PANCHANAN SWAIN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0019124/2020	RANJAN KUMAR PRADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0019125/2020	STATE OF ODISHA M/S.MINERAL TRADER, A PARTNERSHIP FIRM	SUDARSHAN NANDA	// //
		VS	VS	0
240	WP(C)/0019126/2020	STATE OF ODISHA ADITYA KUMAR PRADHAN	SHASHIBHUSAN BISWAL	// //
		VS	VS	0
241	WP(C)/0019127/2020	STATE OF ODISHA SURENDRA PANIGRAHI	SAROJ KUMAR PADHI	// //
		VS	VS	0
242	WP(C)/0019128/2020	STATE OF ODISHA GAJENDRA KUMAR ROUT	SHASHIBHUSAN BISWAL	// //
		VS	VS	0
243	WP(C)/0019129/2020	STATE OF ODISHA KENDUJHAR CITIZENS FORUM	Perna Venkatesh	// //
		VS	VS	0
244	WP(C)/0019130/2020	OFFICE OF THE CHIEF SECRETARY JOGINATH SATPATHY	SHASHIBHUSAN BISWAL	// //
		VS	VS	0
245	WP(C)/0019131/2020	STATE OF ODISHA LIFE INSURANCE CORPORATION OF INDIA	PRINAKSH RANJAN BARIK	// //
		VS	VS	0
246	WP(C)/0019132/2020	DR.SUDHARKAR BISWAL ARUNDHATI BOHIDAR	SHASHIBHUSAN BISWAL	// //
		VS	VS	0
247	WP(C)/0019133/2020	STATE OF ODISHA LIFE INSURANCE CORPORATION OF INDIA,	PRINAKSH RANJAN BARIK	// //
		VS	VS	0
248	WP(C)/0019134/2020	JADUNATH JENA KAMALA KISHRAN	SANTANU KUM AR SARANGI	// //
		VS	VS	0
249	WP(C)/0019135/2020	AIR PORT AUTHORITY OF INDIA NARENDRA NATH GOCHHAYAT	RAMA CHANDRA JENA	// //
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0019136/2020	ACHYUTANANDA PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0019137/2020	ANANTA NARAYAN MAHANTA VS GOVERNMENT OF INDIA	SIDHARTH PRASAD DAS VS	// 0 //
252	WP(C)/0019138/2020	HEMANTA KUMAR GIRI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
253	WP(C)/0019139/2020	SANTOSH KUMAR DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
254	WP(C)/0019140/2020	PRADIPTA KISHORE DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
255	WP(C)/0019141/2020	ASHOK KUMAR GIRI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
256	WP(C)/0019142/2020	ISHWAR CHANDRA MOHANTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
257	WP(C)/0019143/2020	NIRMAL KUMAR MANDAL VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
258	WP(C)/0019144/2020	SHISHIR KUMAR MOHANTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
259	WP(C)/0019145/2020	RITA MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
260	WP(C)/0019146/2020	MAHENDRANATH MOHANTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
261	WP(C)/0019147/2020	SRIHARI GIRI	NIRANJAN NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0019148/2020	RUPA SINGH	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0019149/2020	SUBRATA KUMAR SAHU	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0019150/2020	SAROJ KUMAR BASA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0019151/2020	HARISH CHANDRA BARIK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0019152/2020	ASHOK KUMAR MOHANTY	SUPRIYA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0019153/2020	ACHYUNANDA SWAIN	PRASANNA KUMAR DAS	//
		VS	VS	0
		THE DIRECTOR AGRICULTURE AND FOOD PRODUCTION		//
268	WP(C)/0019154/2020	WORD MEMBERS OF 4 OF TALAGOPABINDHARA	ASHOK PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0019155/2020	GOPAL SAHU	RADHARAMAN DAS NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0019156/2020	SURJYA NARAYAN DHARA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0019157/2020	ASHOK KUMAR ACHARYA	ASHOK PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0019158/2020	DR.PRAMOD KUMAR SATAPATHY	GOPAL KRISHNA BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0019159/2020	STATE OF ODISHA DIRECTOR GENERAL OF POST, GOVERNMENT OF INDIA VS PRADIP KUMAR PRADHAN	TANMAY MISHRA VS	// // 0 //
274	WP(C)/0019160/2020	BASANTA PARIDA VS STATE OF ODISHA KULAMANI PRADHAN	SANTOSH KUMAR DASH VS TANMAY MISHRA	// 0 // //
275	WP(C)/0019161/2020	VS STATE OF ODISHA ABHIMANYU PRADHAN	VS SANTOSH KUMAR DASH	0 // //
276	WP(C)/0019162/2020	STATE OF ODISHA LAXMIDHAR SETHI VS STATE OF ODISHA PUSPANJALI NATH	TANMAY MISHRA VS SANTOSH KUMAR DASH	// // 0 //
277	WP(C)/0019163/2020	STATE OF ODISHA VS STATE OF ODISHA BIRAJANANDA DASH	SANTOSH KUMAR DASH VS ADDL.GOV.T.ADVOCATE	// 0 // //
278	WP(C)/0019164/2020	STATE OF ODISHA VS STATE OF ODISHA RAJANIKANTA MISHRA	VS VS R.K.PATNAIK	0 // // //
279	WP(C)/0019165/2020	STATE OF ODISHA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. BHIKARI CHARAN PATTNAIK	VS VS S.K.BHANJADEO	0 // // //
280	WP(C)/0019166/2020	STATE OF ODISHA VS STATE OF ODISHA PADMINI PANDA	VS VS ADDL.GOV.T.ADVOCATE	0 // // //
281	WP(C)/0019167/2020	STATE OF ODISHA VS STATE OF ODISHA GANESH PATRO	VS VS SHIVSANKAR MOHANTY	0 // // //
282	WP(C)/0019168/2020	STATE OF ODISHA VS THE STATE OF ODISHA	VS VS	0 // //
283	WP(C)/0019169/2020	VS	VS	0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0019170/2020	SISIR KUMAR KHUNTIA VS MANAGER, ODISHA GRAMYA BANK	RAJENDRA KUMAR PRADHAN VS	// 0 //
285	WP(C)/0019171/2020	RANJITA RANI DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
286	WP(C)/0019172/2020	RABI SHANKAR BAITHARU VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
287	WP(C)/0019173/2020	SANTI SETH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
288	WP(C)/0019174/2020	ANJANA BHUYAN VS THE TAHASILDAR, CUTTACK SADAR	RANJAN KUMAR BEHERA VS	// 0 //
289	WP(C)/0019175/2020	BIPIN BIHARI BEDBAK VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
290	WP(C)/0019176/2020	NRUSINGH PRASAD PATI VS GOVT.OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
291	WP(C)/0019177/2020	KSHETRABASI MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
292	WP(C)/0019178/2020	BISHNU PRASAD SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
293	WP(C)/0019179/2020	DR.JAYANTIBALA JENA VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
294	WP(C)/0019180/2020	ABHIMANYU DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
295	WP(C)/0019181/2020	SANDHYARANI PERAI	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0019182/2020	NIRMAL CHANDRA SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0019183/2020	HAREKRUSHNA DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0019184/2020	DAMAYANTI PATRA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0019185/2020	PRASANTA KUMAR JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0019186/2020	NETRANANDA ROUT	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0019187/2020	MANORANJAN NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0019188/2020	KALAKAR JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0019189/2020	MILAN KUMAR DAS	SAMIR KUMAR MISHRA	//
		VS	VS	0
		MAHANADI COALFIELDS LIMITED		//
304	WP(C)/0019190/2020	SRIKANTA PATTANAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0019191/2020	ANUPAMA SHA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0019192/2020	PRATAP KUMAR UTTARKABAT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0019193/2020	STATE OF ODISHA PURNA CHANDRA OJHA VS	K.K.SWAIN VS	// // 0
308	WP(C)/0019194/2020	STATE OF ODISHA BHAKTA CHARAN JENA VS	K.K.SWAIN VS	// // 0
309	WP(C)/0019195/2020	STATE OF ODISHA GOURAHARI JENA VS	RAMESH CH.BEHERA VS	// // 0
310	WP(C)/0019196/2020	STATE OF ODISHA KESHAB CHARAN PATRA VS	K.K.SWAIN VS	// // 0
311	WP(C)/0019197/2020	STATE OF ODISHA JAWAHARLAL SHREE VS	RAMESH CH.BEHERA VS	// // 0
312	WP(C)/0019198/2020	STATE OF ODISHA NITYANANDA GHADEI VS	K.K.SWAIN VS	// // 0
313	WP(C)/0019199/2020	STATE OF ODISHA DUSASAN JENA VS	B.P.TRIPATHY VS	// // 0
314	WP(C)/0019200/2020	STATE OF ODISHA NALINI KANTA MOHANTY VS	K.K.SWAIN VS	// // 0
315	WP(C)/0019201/2020	STATE OF ODISHA PUSPITA NAYAK VS	K.K.SWAIN VS	// // 0
316	WP(C)/0019202/2020	STATE OF ODISHA BISHNUPRIYA PRADHAN VS DIRECTOR ELEMENTARY EDUCATION	KRISHNA CHANDRA SAHU VS	// // 0
317	WP(C)/0019203/2020	PUSPANJALI KHUNTIA VS STATE OF ODISHA	K.K.SWAIN VS	// // 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0019204/2020	SABITALATA DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
319	WP(C)/0019205/2020	CHANDAN KUMAR SAHOO VS UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //
320	WP(C)/0019206/2020	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
321	WP(C)/0019207/2020	SHASHI BHUSAN NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
322	WP(C)/0019208/2020	BINAY KUMAR PARIDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
323	WP(C)/0019209/2020	GOBARDHAN MAHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
324	WP(C)/0019210/2020	BASANTA KUMAR PARIDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
325	WP(C)/0019211/2020	RAJKISHORE NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
326	WP(C)/0019212/2020	BIDYADHAR NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
327	WP(C)/0019213/2020	KAMALAKANTA MAHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
328	WP(C)/0019214/2020	NIRAKAR MAHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
329	WP(C)/0019215/2020	NANDA KISHOR DAS	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0019216/2020	JANARDDANA PATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0019217/2020	JANAKIBALLAV PATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0019218/2020	DOLAGOBINDA NAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0019219/2020	YASHOBANTI SI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0019220/2020	MADHU SUDAN SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0019221/2020	BIRENDRA KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0019222/2020	KANHEI BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0019223/2020	SOUBHAGYA KUMAR HOTA	M.R.PADHI	//
		VS	VS	0
		MAMA HOUSING FINANCE LTD.		//
338	WP(C)/0019224/2020	SAROJ KUMAR SETH	MANAS CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0019225/2020	SADANANDA PRADHAN	MANAS CHAND	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0019226/2020	SANKAR PRASADA DAS	S.S.RAY (2)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0019227/2020	STATE OF ODISHA GOURI SANKAR CHETI VS	PRABODHA CH.NAYAK VS	// // 0
342	WP(C)/0019228/2020	STATE OF ODISHA SABITRI PATRA VS	JANMEJAYA KATIKIA VS	// // 0
343	WP(C)/0019229/2020	NIMAIN CHARAN BEHERA JAGADISH PATRO VS	R.SAHOO VS	// // 0
344	WP(C)/0019230/2020	STATE OF ODISHA KHETRABASI GHADEI VS	N.K.SAHU VS	// // 0
345	WP(C)/0019231/2020	STATE OF ODISHA SAROJ KANTA ACHARYA VS	BISWA RANJAN MAHARATHA VS	// // 0
346	WP(C)/0019232/2020	SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT NABAKISHORE PRADHAN VS	AMITAV TRIPATHY VS	// // 0
347	WP(C)/0019233/2020	UNION OF INDIA BIJAYA KUMAR ACHARYA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
348	WP(C)/0019234/2020	STATE OF ODISHA FAKIR MOHAN COLLEGE OF NURSING AND PHARMACY VS	BISWA PRASAD PRADHAN VS	// // 0
349	WP(C)/0019235/2020	STATE OF ODISHA SAI SRADHA EDUCATIONAL TRUST VS	DEVI PRASAD DASH VS	// // 0
350	WP(C)/0019236/2020	STATE OF ODISHA BASANTA SWAIN VS	AMITAV TRIPATHY VS	// // 0
351	WP(C)/0019237/2020	STATE OF ODISHA DEOMALI GNM TRAINING CENTER, NEHERU VS	BISWA PRASAD PRADHAN VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0019238/2020	RABINDRA NATH PANDIT VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
353	WP(C)/0019239/2020	PRASANT KUMAR BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
354	WP(C)/0019240/2020	NIRANJAN PANIGRAHY VS STATE OF ODISHA	R.SAHOO VS	// 0 //
355	WP(C)/0019241/2020	PADMINI PUJARI VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
356	WP(C)/0019242/2020	CHANDAN KUMAR MOHANTY VS UNION OF INDIA	AMIYA KUMAR MOHANTY..A VS	// 0 //
357	WP(C)/0019243/2020	SABYASACHI BASTIA VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
358	WP(C)/0019244/2020	DR.NALINI SADANGI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
359	WP(C)/0019245/2020	BIJAY KUMAR NAYAK VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
360	WP(C)/0019246/2020	MANOJA KUMAR PANDA VS STATE OF ODISHA	R.SAHOO VS	// 0 //
361	WP(C)/0019247/2020	PARESH KUMAR PARIDA VS COMMISSIONER CUM SECRETARY TO GOVT. S AND ME DEPTT	K.K.SWAIN VS	// 0 //
362	WP(C)/0019248/2020	RAGHUNATH PANDA VS STATE OF ODISHA	R.SAHOO VS	// 0 //
363	WP(C)/0019249/2020	RAJASHREE SAHOO	BHARAT CHANDRA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0019250/2020	DILLIP KUMAR PATTANAİK	M/S. ASHOK KUMAR MOHAPATRA-1	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0019251/2020	KARUNAKAR SWAIN	K.K.SWAIN	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT.S AND ME DEPTT.		//
366	WP(C)/0019252/2020	RABINDRA KUMAR SAHOO	SUKUMAR PANDA	//
		VS	VS	0
		THE M/S GAIL (INDIA) LTD.		//
367	WP(C)/0019253/2020	M/S WINNERS SECURITY SERVICES PVT.LTD.PRAJNARAJ MOHANTY		//
		VS	VS	0
		UNION OF INDIA		//
368	WP(C)/0019254/2020	ASWINI KUMAR PANDA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0019255/2020	GOLEKH CHANDRA NAYAK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0019256/2020	AJAYA KUMAR BEHERA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0019257/2020	MURALIDHARA PADHY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
372	WP(C)/0019258/2020	BHIKARI CHARAN DALUA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0019259/2020	PADMALAYA MOHANTY	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0019260/2020	SESHADEV SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0019261/2020	STATE OF ORISSA KANGRESS MALIK VS	NARENDRA PRASAD RATH VS	// // ()
376	WP(C)/0019262/2020	STATE OF ODISHA MANISH SAHU VS	ACHYUTANANDA ROUSTRAY VS	// // ()
377	WP(C)/0019263/2020	STATE OF ODISHA SANJAYA KUMAR SINGH VS	BIBHUTI KESHARI BISWAL VS	// // ()
378	WP(C)/0019264/2020	MAHANADI COALFIELDS LTD. DILIP KUMAR PATEL VS	K.SWAIN VS	// // ()
379	WP(C)/0019265/2020	STATE OF ODISHA SADRAM MOHURIA VS	D.P.MOHANTY VS	// // ()
380	WP(C)/0019266/2020	THE SUB COLLECTOR NABARANGPUR DEBAHUTI SATPATHY VS	K.SWAIN VS	// // ()
381	WP(C)/0019267/2020	STATE OF ODISHA BASANTA KUMAR BAG VS	K.SWAIN VS	// // ()
382	WP(C)/0019268/2020	STATE OF ODISHA BHIKARI CHARAN DALUA VS	SHASHI BHUSAN JENAB VS	// // ()
383	WP(C)/0019269/2020	STATE OF ODISHA BIRAJ MOHAN MOHANTY VS	SHASHI BHUSAN JENA VS	// // ()
384	WP(C)/0019270/2020	STATE OF ODISHA BHRAMAR PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
385	WP(C)/0019271/2020	STATE OF ODISHA SAHADEV SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0019272/2020	PRATAP KUMAR SAHU VS STATE OF ODISHA	K.SWAIN VS	// 0 //
387	WP(C)/0019273/2020	TIRTHABASI PADHAN VS STATE OF ODISHA	K.SWAIN VS	// 0 //
388	WP(C)/0019274/2020	BHASKAR PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
389	WP(C)/0019275/2020	BHAGIRATHI DASH VS STATE OF ODISHA	K.SWAIN VS	// 0 //
390	WP(C)/0019276/2020	TANKADHAR BHOI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
391	WP(C)/0019277/2020	SARATHA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
392	WP(C)/0019278/2020	CHAKRADHAR BUDEK VS STATE OF ODISHA	K.SWAIN VS	// 0 //
393	WP(C)/0019279/2020	KAMINI LENKA ALIAS KAMINI KHATUA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
394	WP(C)/0019280/2020	PARIKSHIT PANDA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
395	WP(C)/0019281/2020	JAYARAM PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
396	WP(C)/0019282/2020	PRAKASH BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
397	WP(C)/0019283/2020	SUSANTA NAIK	MANOJ KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		MAHANADI COALFIELDS LTD.		//
398	WP(C)/0019284/2020	NARAYAN DHARUA	NIRANJAN PANDA..1	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0019285/2020	MANGUA SENAPATI	BINAYAK PR. MOHANTY	//
		VS	VS	0
		SECY. LAW DEPT.		//
400	WP(C)/0019286/2020	SRIKANTA NAIK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		MAHANADI COALFIELDS LIMITED		//
401	WP(C)/0019287/2020	SUJATA NAIK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		MAHANADI COALFIELDS LIMITED		//
402	WP(C)/0019288/2020	SUBHASINI NAIK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		MAHANADI COALFIELDS LIMITED		//
403	WP(C)/0019289/2020	PURNA CHANDRA DASH	BINAYAK PR. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0019290/2020	KANHU CHARAN BHOI@DASH	BINAYAK PR. MOHANTY	//
		VS	VS	0
		MINISTER OF LAW		//
405	WP(C)/0019291/2020	MANGAL SINGH	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0019292/2020	A.SASANKA SEKHAR PATRA	PANCHANAN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0019293/2020	BARUN MAJHI	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0019294/2020	ASHOK KISAN	PANCHANAN SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0019295/2020	STATE OF ODISHA PRAKASH KISHORE SWAIN VS	MANAS PATI VS	// // 0
410	WP(C)/0019296/2020	STATE OF ORISSA GYANARANJAN MISHRA VS	KAILASH CHANDRA SAHOO VS	// // 0
411	WP(C)/0019297/2020	GOVT. OF ODISHA SARAT KUMAR BARIHA VS	PANCHANAN SAHOO VS	// // 0
412	WP(C)/0019298/2020	STATE OF ODISHA DICHENDRA DANSANA VS	PANCHANAN SAHOO VS	// // 0
413	WP(C)/0019299/2020	STATE OF ODISHA DAMBARUDHAR MAJHI VS	S.R.JOSHI VS	// // 0
414	WP(C)/0019300/2020	STATE OF ODISHA GOPINATH PATEL VS	S.R.JOSHI VS	// // 0
415	WP(C)/0019301/2020	STATE OF ODISHA ABHAYA KUMAR DAS VS	PRAFULLA KUMAR KAR VS	// // 0
416	WP(C)/0019302/2020	STATE OF ODISHA MANGUA SENAPATI VS	BINAYAK PR. MOHANTY VS	// // 0
417	WP(C)/0019303/2020	SECY. LAW DEPT. SABITRI MAJHI VS	S.R.JOSHI VS	// // 0
418	WP(C)/0019304/2020	STATE OF ODISHA JALADHAR MAJHI VS	S.R.JOSHI VS	// // 0
419	WP(C)/0019305/2020	STATE OF ODISHA KALIA MAJHI VS STATE OF ODISHA	S.R.JOSHI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0009219/2020	ASRAF KHAN @ ASRAF ALI KHAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SORO /377 /2019 () //
421	ABLAPL/0009220/2020	BIJAYA KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SALIPUR /342 /2019 () //
422	ABLAPL/0009221/2020	SAMIR KUMAR DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALIMELA /80 /2020 () //
423	ABLAPL/0009222/2020	SAMPUDI DEY @ MANASI DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /148 /2020 () //
424	ABLAPL/0009223/2020	PABITRA KUMAR SAHOO@HATA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JATNI P.S. /210 /2020 () //
425	ABLAPL/0009224/2020	HIRA@MANPREET SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /261 /2020 () //
426	ABLAPL/0009225/2020	JAGANNATH SAHU VS STATE OF ODISHA	S.P.DASH VS	/ /0 () //
427	ABLAPL/0009226/2020	SK.AMIN ALLI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /134 /2020 () //
428	ABLAPL/0009227/2020	RUKIYA BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /134 /2020 () //
429	ABLAPL/0009228/2020	GOURANGA RAJ VS STATE OF ODISHA	S.J.DAS VS	KAMARDA /72 /2020 () //
430	ABLAPL/0009229/2020	MANTU RAJ VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /71 /2020 () //
431	ABLAPL/0009230/2020	BASUDEBA DAS	TAPAN KUMAR SWAIN	NIMAPADA /286 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0009231/2020	STATE OF ODISHA DHUSASAN SWAIN	TAPAN KUMAR SWAIN	// NIALI /160 /2020
		VS	VS	()
433	ABLAPL/0009232/2020	STATE OF ODISHA DHUSASAN SWAIN	TAPAN KUMAR SWAIN	// NIALI /161 /2020
		VS	VS	()
434	ABLAPL/0009233/2020	STATE OF ODISHA SADASIBA MOHANTY @ SIBA	SAMBEET PATTANAYAK	// GOP /206 /2020
		VS	VS	()
435	ABLAPL/0009234/2020	STATE OF ODISHA SANJU BEHERA @ SANJUKTA	SAMBEET PATTANAYAK	// PIPLI /186 /2020
		VS	VS	()
436	ABLAPL/0009235/2020	STATE OF ODISHA PRASANTA KUMAR BEURA @ GUNGA	SIDHARTHA DAS	// CHOUDWAR /346 /2020
		VS	VS	()
437	ABLAPL/0009236/2020	STATE OF ODISHA SK. HAMID	APARESH BHOI	// BALASORE SADAR /151 /2020
		VS	VS	()
438	ABLAPL/0009237/2020	STATE OF ODISHA SAMBHUNATH MAHANA	BHARAT CHANDRA PANDA	// SORO /234 /2020
		VS	VS	()
439	ABLAPL/0009238/2020	STATE OF ODISHA SATYABRATA MOHANTY	SAMARENDRA MOHANTHY	// JAGATSINGPUR /230 /2020
		VS	VS	()
440	ABLAPL/0009239/2020	STATE OF ODISHA USARANI @ USHARANI SAHOO	SURESH KUMAR JENA	// JAJPUR SADAR /89 /2020
		VS	VS	()
441	ABLAPL/0009240/2020	STATE OF ODISHA DIPTI RANJAN@ DIPTI PRASAD NAYAK	MANORANJAN MISHRA	// NAUGAON /98 /2020
		VS	VS	()
442	ABLAPL/0009241/2020	STATE OF ODISHA GOLAP PRADHAN	A. PATTANAIAK	// JANKIA P.S. /102 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0009242/2020	STATE OF ODISHA PRAHLAD KUMAR MALLIK VS HOME	Lingaraj Sarangi VS	// / /0 ()
444	ABLAPL/0009243/2020	STATE OF ODISHA ADEI MAHARATHI VS	ARIJEET MISHRA VS	// / /0 ()
445	ABLAPL/0009244/2020	STATE OF ODISHA SUSANTA DAS VS	P.P.K. PANDIT VS	// PURIGHAT /157 /2020 ()
446	ABLAPL/0009245/2020	STATE OF ODISHA KUNI DORA VS	P.P.K. PANDIT VS	// PURIGHAT /157 /2020 ()
447	ABLAPL/0009246/2020	STATE OF ODISHA SAMIR KUMAR DAS VS	B.S. DASPARIDA VS	// KALIMELA /80 /2020 ()
448	ABLAPL/0009247/2020	STATE OF ODISHA RABINDRA SINGH VS	SURESH KUMAR JENA VS	// SAMBALPUR SADAR /172 /2020 ()
449	ABLAPL/0009248/2020	STATE OF ODISHA ANANTA PRASDA PRADHAN @ KIRAN VS	HEMANTA KUMAR RATSINGH VS	// PARADEEP /114 /2020 ()
450	ABLAPL/0009249/2020	STATE OF ODISHA LATA LATARANI PRADHAN VS	HEMANTA KUMAR RATSINGH VS	// PARADEEP /114 /2020 ()
451	ABLAPL/0009250/2020	STATE OF ODISHA SUBASH CHANDRA MOHAPATRA VS	B.P. TRIPATHY VS	// CHAULIAGANJA /102 /2020 ()
452	ABLAPL/0009251/2020	STATE OF ODISHA PRADEEP KUMAR SAHU VS	ARUN KUMAR BUDHIA VS	// BERHAMPUR /65 /2019 ()
453	ABLAPL/0009252/2020	STATE OF ODISHA RABINDRA KU. ROUT VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// BARANGA /97 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :10/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0009253/2020	SANDHYARANI BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	TALCHER TOWN /203 /2019 () //
455	ABLAPL/0009254/2020	SUNIL KUMAR SAHOO VS STATE OF ODISHA	S.K. NAYAK VS	BARANGA /95 /2020 () //
456	ABLAPL/0009255/2020	HARAMANI DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BHADRAK RURAL /453 /2020 () //
457	ABLAPL/0009256/2020	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	BHANDARIPOKHARI /139 /2020 () //
458	ABLAPL/0009257/2020	NITESH KUMAR NAIK VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /113 /2020 () //
459	ABLAPL/0009258/2020	KARTIKA CHANDRA KANDI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	SALIPUR /232 /2020 () //
460	ABLAPL/0009259/2020	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	SOUMYA DEV ROY VS	KEONJHAR TOWN /188 /2020 () //
461	ABLAPL/0009260/2020	KATAN SINGH VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BHADRAK RURAL /453 /2020 () //
462	ABLAPL/0009261/2020	DILLIP KUMAR JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	ATHGARH /180 /2020 () //
463	ABLAPL/0009262/2020	AKASH KUMAR GACHHAYAT VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	BURLA /21 /2020 () //
464	ABLAPL/0009263/2020	SAMBHUNATH @ SAMBHU GIRI VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	/ /0 () //
465	ABLAPL/0009264/2020	RAJU @ RAJESH KHORA	MANORANJAN PADHY	BORIGUMMA /77 /2018

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FILING REPORT AS ON :10/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0009265/2020	SASHI DHARA JENA @ SASIDHAR JENA	DIBYA JYOTI SAHOO	REMUNA /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0009266/2020	BIBHUTI BHUSAN MISHRA	NIRAJ KUMAR SETHI	//0
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0009267/2020	RAMESH KUMAR PANIGRAHI	MANAS CHAND	GOLAMUNDA /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0009268/2020	DUBA MAHALIK @ BHARAT MAHALIK	DIBYAJYOTI SAHOO	TIHIDI /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0009269/2020	RANJIT @ RANJIT KUMAR JENA	P.R. MISHRA	AGARAPADA /80 /2019
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0009270/2020	NARENDRA JENA	P.R. MISHRA	TIHIDI /272 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0009271/2020	SK. RAHIM	BIBHUTI RANJAN MOHANTY	SAHADEV KHUNTA /190 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0009272/2020	GOUTAM CHARAN SAHOO @ GOUTAM SAHOO	SIDHARTHA SWAIN	NEMALO /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0009273/2020	SAILENDRA KUMAR ROUL	DEEPAK KUMAR MOHAPATRA	SAHADEV KHUNTA /210 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0009274/2020	CHINU @ CHINMAYA SAHU	AMIT KUMAR NATH	ANGUL TOWN /502 /2017
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0009275/2020	RAMAKANTA @ HADU SAHOO	AJAY KUMAR JENA	RAJKANIKA /170 /2020
		VS	VS	()

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FILING REPORT AS ON :10/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0009276/2020	STATE OF ODISHA SK. MUNTAKIN VS	SATYA RANJAN MULIA VS	// LALBAG /180 /2020 ()
478	ABLAPL/0009277/2020	STATE OF ODISHA NIRANJAN BISWAL VS	SATYA RANJAN MULIA VS	// JAGATPUR /257 /2020 ()
479	ABLAPL/0009278/2020	STATE OF ODISHA AMITA BISWAL VS	SATYA RANJAN MULIA VS	// JAGATPUR /199 /2020 ()
480	ABLAPL/0009279/2020	STATE OF ODISHA MINA @ MINATI PALAI VS	PRAFULLA KUMAR BISWAL VS	// AUL /88 /2020 ()
481	ABLAPL/0009280/2020	STATE OF ODISHA SRIKANT DAS VS	TARA PRASAD MOHAPATRA VS	// BAISINGA /158 /2020 ()
482	ABLAPL/0009281/2020	STATE OF ODISHA BIKI PRADHAN VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /203 /2020 ()
483	ABLAPL/0009282/2020	STATE OF ODISHA KUNDAN SAHU VS	TARA PRASAD MOHAPATRA VS	// JHARPOKHARIA /133 /2020 ()
484	ABLAPL/0009283/2020	STATE OF ODISHA MANASI BALA VS	B.S. RAYAGURU VS	// BALANGA /66 /2020 ()
485	ABLAPL/0009284/2020	STATE OF ODISHA RAJENDRA NAYAK @ BINDAS VS	BIRAJA PRASANNA DAS VS	// TIKIRI /125 /2020 ()
486	ABLAPL/0009285/2020	STATE OF ODISHA AJIT KUMAR DAS VS	SARBESWAR BEHERA VS	// KAPTIPADA /172 /2020 ()
487	ABLAPL/0009286/2020	STATE OF ODISHA PREMALATA GARNAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// BANARAPAL /191 /2020 () //

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FILING REPORT AS ON :10/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0009287/2020	SHIB SHANKAR KUNDU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //
489	ABLAPL/0009288/2020	BABAJI CHARAN PATRA VS STATE OF ODISHA	B.C. RAY VS	KISSANNAGAR PS /75 /2020 () //
490	ABLAPL/0009289/2020	SUDHIR RANJAN DAS VS STATE OF ODISHA	S.K. NAYAK VS	// () //
491	ABLAPL/0009290/2020	DURYODHAN SANDHA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ATHAMALLIK /108 /2020 () //
492	ABLAPL/0009291/2020	TUNA NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	ATHAMALLIK /108 /2020 () //
493	ABLAPL/0009292/2020	SUJIT KUMAR SAHOO VS STATE OF ODISHA	SOMANATH SATAPATHY VS	CHANDRASEKHARPUR /265 /2020 () //
494	ABLAPL/0009293/2020	KABITA SAHOO VS STATE OF ODISHA	HARIPRASAD OJHA VS	AIR FIELD P.S. /95 /2020 () //
495	ABLAPL/0009294/2020	RAKESH KUMAR SAHOO VS STATE OF ODISHA	HARIPRASAD OJHA VS	NAYAPALLI P.S. /126 /2020 () //
496	ABLAPL/0009295/2020	GOPAL BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /86 /2020 () //
497	ABLAPL/0009296/2020	AJAYAGADANAYAK VS STATE OF ODISHA	R. GHOSH VS	TALCHER TOWN /274 /2020 () //
498	ABLAPL/0009297/2020	SRIDHAR BARALA @ SUBHASIS BARALA VS STATE OF ODISHA	P.K. BEHERA VS	KAKATAPUR /135 /2020 () //
499	ABLAPL/0009298/2020	RAMAKANTA GIRI	SATYAJIT MOHAPATRA-2	AGARAPADA /65 /2020

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FILING REPORT AS ON :10/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0009299/2020	ALOK DAS @ NILESH KUMAR DAS	JYOTIRMAYA SAHOO	BAGHAMARI /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0009300/2020	TUKUNA JENA @ KRUSHNA CHANDRA JENA	JYOTIRMAYA SAHOO	KABISURYANAGAR (KODALA) /175 /2020
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0009301/2020	KESHABA KUNDA @ KALIA @ THASA KALIA @ THIRMANA SAHOO	JYOTIRMAYA SAHOO	NUAGAM (DIGAPAHANDI) /169 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0009302/2020	RAJIB LOCHAN MOHANTY	JYOTIRMAYA SAHOO	RAMBHA (CHATRAPUR) /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0009303/2020	SANTANU JENA @ KALU @ SHATANU JENA	JYOTIRMAYA SAHOO	LAXMISAGAR P.S. /171 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0009304/2020	NANDINI NIRAMALA NABRANGI	DHIRENDRA KUMAR MOHAPATRA	RAJGANGPUR /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0009305/2020	KANDURI SETHI	BASANTA KUMAR NAYAK	NUAGAON /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0009306/2020	SWADHEEN KUMAR ROUT	SHALAKA DAS	CAPITAL P.S. /303 /2020
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0009307/2020	SARAT KUMAR SWAIN	J.K. KHUNTIA	INDUSTRIAL /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0009308/2020	RADHAMANI PATRA	J.K. KHUNTIA	REMUNA /133 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0009309/2020	SK. EKRAM	BIDYADHAR MANASINGH	KHURDA P.S. /254 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0009310/2020	STATE OF ODISHA BISWANATH PATRA VS	J.K. KHUNTIA VS	// REMUNA /133 /2020 ()
512	ABLAPL/0009311/2020	STATE OF ODISHA BULET SAHAJI @ JAHIR SAHAJI VS	G. MADANI VS	// DHUSURI /143 /2020 ()
513	ABLAPL/0009312/2020	STATE OF ODISHA VIKA @ BIBEK MOHANTY VS	J.K.KHUNTIA VS	// BALASORE TOWN /164 /2020 ()
514	ABLAPL/0009313/2020	STATE OF ODISHA RAJA SAHAJI VS	G. MADANI VS	// DHUSURI /143 /2020 ()
515	ABLAPL/0009314/2020	STATE OF ODISHA SIBA CHANDRA KHANDAI VS	P.S.NAYAK VS	// BHANDARIPOKHARI /111 /2020 ()
516	ABLAPL/0009315/2020	STATE OF ODISHA SUPRAVA DAS VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /156 /2020 ()
517	ABLAPL/0009316/2020	STATE OF ODISHA RAJU PRADHAN VS	S.K. BHANJADEO VS	// KHURDA P.S. /186 /2020 ()
518	ABLAPL/0009317/2020	STATE OF ODISHA PARAMANANDA PRADHAN @ PADHAN VS	SARBESWAR SAHOO VS	// / /0 ()
519	ABLAPL/0009318/2020	STATE OF ODISHA BASANTA PRADHAN @ PADHAN VS	SARBESWAR SAHOO VS	// / /0 ()
520	ABLAPL/0009319/2020	STATE OF ODISHA CHANDU @SUNIL KUMAR BEHERA VS	SARBESWAR SAHOO VS	// HANDAPA /123 /2020 ()
521	ABLAPL/0009320/2020	STATE OF ODISHA DILESWAR PRADHAN @ PADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0009321/2020	PARABHA @ PRABHA SUNA VS STATE OF ODISHA	B.R. TRIPATHY VS	AMBADOLA /70 /2020 () //
523	ABLAPL/0009322/2020	BARENDRA KUMAR DAS @ BARENDRA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /157 /2020 () //
524	ABLAPL/0009323/2020	NARESH KUMAR SUTAR VS STATE OF ODISHA	SATYABRATA SUTAR VS	PATTAMUNDAI /288 /2020 () //
525	ABLAPL/0009324/2020	GAJENDRA BAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RUPSA /53 /2020 () //
526	ABLAPL/0009325/2020	SASMITA SWAIN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	PATTAMUNDAI /258 /2020 () //

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MISC CASES FILED on :10/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2020 OTAPL/11/2020	COMMISSIONER, CENTRAL EXCISE, SERVICE TAX-MP	ANANDA PRAKASH DASH
2	30/2020 OTAPL/11/2020	COMMISSIONER, CENTRAL EXCISE, SERVICE TAX-MP	ANANDA PRAKASH DASH
3	48/2020 ITA/32/2020	SANTOSH KUMAR ROUT-MP	DAMODAR PATI
4	49/2020 ITA/33/2020	SANTOSH KUMAR ROUT-MP	DAMODAR PATI
5	50/2020 ITA/33/2020	SANTOSH KUMAR ROUT-MP	DAMODAR PATI
6	51/2020 ITA/34/2020	SANTOSH KUMAR ROUT-MP	DAMODAR PATI
7	52/2020 ITA/34/2020	SANTOSH KUMAR ROUT-MP	DAMODAR PATI
8	128/2020 CRLMP/1123/2019	JAYASHREE PANDA-MP	M/S.BALARAM NAYAK
9	129/2020 CRLMP/837/2020	SANJAY KU.MOHANTY-MP	KABIR KUMAR JENA
10	167/2020 RPFAM/108/2020	PRASANT BISWAL-MP	HEMANTA KUMAR TRIPATHY
11	438/2020 CMP/446/2020	PRADIP KUMAR AGARWAL-MP	S.S.RAO
12	439/2020 CMP/447/2020	GANESH KUMAR DASH-MP	J.K.MISHRA 2
13	537/2020 FAO/635/2020	NILACHAL SARASWATA SANGHA, DHARMASALA BRANCH	ADITYA KUMAR MOHAPATRA
14	538/2020 FAO/635/2020	NILACHAL SARASWATA SANGHA, DHARMASALA BRANCH	ADITYA KUMAR MOHAPATRA
15	539/2020 FAO/636/2020	NILACHAL SARASWATA SANGHA-MP	ADITYA KUMAR MOHAPATRA
16	540/2020 FAO/636/2020	NILACHAL SARASWATA SANGHA-MP	ADITYA KUMAR MOHAPATRA
17	541/2020 FAO/637/2020	NILACHAL SARASWATA SANGHA-MP	ADITYA KUMAR MOHAPATRA
18	542/2020 FAO/637/2020	NILACHAL SARASWATA SANGHA-MP	ADITYA KUMAR MOHAPATRA
19	543/2020 FAO/596/2020	DIVISIONAL MANAGER, M/S.NEW INDIA ASSURANCE COGD	ADITYA KUMAR MOHAPATRA
20	686/2020 ABLAPL/5762/2020	SUBRAT KUMAR SUBUDHI-MP	UMESH CHANDRA BEHURA
21	717/2020 BLAPL/1888/2020	RUPESH KUMAR THAKUR-MP	SANGRAMJIT PANDA
22	718/2020 BLAPL/1887/2020	PARESH THAKUR @ PAPUN-MP	SANGRAMJIT PANDA
23	721/2020 BLAPL/5365/2020	KARUN NAYAK @ KANHU-MP	RAGHUNATH BISWAL
24	722/2020 BLAPL/5426/2020	DEBENDRA PATRA-MP	PRASANTA KUMAR NANDA
25	723/2020 BLAPL/5434/2020	BENUDHAR SAHOO-MP	ASHOK SAHOO
26	724/2020	SIBA SANKAR BEHERA-MP	SABYASACHI MISHRA

27	BLAPL/5452/2020 725/2020	ARJUNA HATI-MP	S.K.BHANJADEO
28	BLAPL/5463/2020 726/2020	RATNAKAR BEHERA-MP	AMULYA RATNA PANDA
29	BLAPL/5003/2020 727/2020	MOHAMMAD FARUQUE-MP	BISWARANJAN MAHARATHA, M/S DEVASHIS PANDA
30	BLAPL/389/2020 728/2020	DAMBARU RANA-MP	PRAVAT KUMAR NAYAK
31	BLAPL/3582/2020 758/2020	SAROJ KUMAR MARTHA-MP	VIVASWAT MOHAPATRA
32	CRLMC/1226/2020 759/2020	JITENDRA SWAIN-MP	RITURANJAN CHHOTARAY
33	CRLMC/1227/2020 834/2020	CHINABIHARI MOHANTA-MP	M/S.B.K.ROUTRAY
34	CRLA/200/2017 835/2020	SIBA @ SRIBATCHHA DIGAL-MP	SRINIBAS PARIJA
35	CRLA/516/2019 836/2020	KUSHA MAJHI-MP	HIMANSHU BHUSAN DASH
36	CRLA/46/2020 879/2020	JYOTIRMAYA PRASAD JENA-MP	B.K.SAHOO
37	MACA/566/2020 880/2020	PREMALATA JENA-MP	B.K.SAHOO
38	MACA/567/2020 881/2020	PREMALATA JENA-MP	B.K.SAHOO
39	MACA/567/2020 882/2020	THE MANAGER(T.P.CELL)/M/S.NEW INDIA ASSURANCE CO.LTD.-MP	SANTANA KUMAR SARANGI
40	MACA/568/2020 883/2020	PUSPANJALI SAMAL-MP	B.SINGH
41	MACA/475/2020 884/2020	THE DIVISIONAL MANAGER, SRIRAM G.I.CO. LTD.-MP	M/S GIRIJA PRASAD DUTTADUTTA,S.K. MOHANTY,B
42	MACA/404/2020 885/2020	THE DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCE CO.LTD.-MP	SCHETUM COMPANY LTD.-MP
43	MACA/394/2020 886/2020	SHRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
44	MACA/403/2020 887/2020	THE BRANCH MANAGER, NATIONAL INSURANCE CO.LTD.-MP	DR.MS. SANTA KUMAR MAHALI
45	MACA/558/2020 959/2020	DIRECTOR GENERAL (POLICE), CENTRAL M RESERVE POLICE	IN CHARGE(CRPF), CGO COMPLEX, LODHI ROAD-MP
46	WA/474/2020 960/2020	DIRECTOR GENERAL (POLICE), CENTRAL M RESERVE POLICE	IN CHARGE(CRPF), CGO COMPLEX, LODHI ROAD-MP
47	WA/474/2020 961/2020	DINAKRISHNA PANDA-MP	ADV
48	WA/475/2020 962/2020	BARIDA BARAN DASH-MP	BISWABIHARI MOHANTY
49	WA/476/2020 963/2020	RESERVE BANK OF INDIA-MP	ASOK MOHANTY
50	WA/413/2020 964/2020	RESERVE BANK OF INDIA-MP	ASOK MOHANTY
51	WA/413/2020 965/2020	RESERVE BANK OF INDIA-MP	MANAS RANJAN BADAJENA
52	WA/413/2020 8923/2020	BISWAJIT DAS-MP	JITENDRA KUMAR DIGAL
53	WP(C)/19029/2020 8924/2020	DEBARCHAN PATEL-MP	BHAKTA RANJAN BARIK
54	WP(C)/19047/2020 8925/2020	DEBARCHAN PATEL-MP	BHAKTA RANJAN BARIK
55	WP(C)/19054/2020 8926/2020	ANANGA KUMAR OTTA-MP	SUSANTA KUMAR DASH
56	WP(C)/19057/2020 8927/2020	GITABAI SHARMA-MP	N.K.SAHU
57	WP(C)/19064/2020 8928/2020	BIKASH KUMAR JAISWAL-MP	ARUN KUMAR PATRA
	WP(C)/19065/2020		

58	8929/2020 WP(C)/19066/2020	GITABAI SHARMA-MP	N.K.SAHU
59	8930/2020 WP(C)/19070/2020	KAMESWAR TIWARI-MP	PRAFULLA KUMAR RATH
60	8931/2020 WP(C)/19077/2020	JYOTI PRASAD-MP	ANANTA NARAYAN PATTANAYAK
61	8933/2020 WP(C)/19084/2020	BIJAYA KUMAR BEHURIA-MP	PRASANTA KUMAR MISHRA
62	8934/2020 WP(C)/19085/2020	P.DURGA PRASAD RAO-MP	PRASANTA KUMAR MISHRA
63	8935/2020 WP(C)/19088/2020	JITENDRA KUMAR SAHOO-MP	A.PATTANAIK
64	8936/2020 WP(C)/19087/2020	RAMAKANTA PANIGRAHI-MP	HAREKRUSHNA KAR
65	8937/2020 WP(C)/19092/2020	AJIT KUMAR PARIDA-MP	J.K.MISHRA (2)
66	8938/2020 WP(C)/19095/2020	UNION OF INDIA-MP	GYANALOKA MOHANTY
67	8939/2020 WP(C)/19096/2020	UNION OF INDIA-MP	GYANALOKA MOHANTY
68	8940/2020 WP(C)/19097/2020	UNION OF INDIA-MP	GYANALOKA MOHANTY
69	8941/2020 WP(C)/19099/2020	MAA MANGALA WOMEN SELF HELP GROUP-MP	JAJATI KISHORE MOHANTY
70	8942/2020 WP(C)/19106/2020	RAJ KUMAR BEHERA-MP	PRASANTA KUMAR SATAPATHY
71	8943/2020 WP(C)/19121/2020	M/S.MINERAL TRADER, A PARTNERSHIP FIRM-MP	SUDARSHAN NANDA
72	8944/2020 WP(C)/15277/2020	M/S. SHIV METTALICKS PVT.LTD.-MP	PRATIK DASH
73	8945/2020 WP(C)/19125/2020	M/S.MINERAL TRADER, A PARTNERSHIP FIRM-MP	SUDARSHAN NANDA
74	8946/2020 WP(C)/19131/2020	LIFE INSURANCE CORPORATION OF INDIA CUTTACK-MP	PRAKASH RANJAN BARIK
75	8947/2020 WP(C)/19133/2020	LIFE INSURANCE CORPORATION OF INDIA, CUTTACK-MP	PRAKASH RANJAN BARIK
76	8948/2020 WP(C)/19134/2020	KAMALA KISHRAN-MP	SANTANU KUM AR SARANGI
77	8949/2020 WP(C)/19135/2020	NARENDRA NATH GOCHHAYAT-MP	RAMA CHANDRA JENA
78	8950/2020 WP(C)/19154/2020	WORD MEMBERS OF 4 OF TALAGOPABINDHA GRAM PANCHAYAT-MP	KHATUNTERIPATHY
79	8951/2020 WP(C)/19156/2020	SURJYA NARAYAN DHARA-MP	PRABHU PRASANNA BEHERA
80	8952/2020 WP(C)/19158/2020	DR.PRAMOD KUMAR SATAPATHY-MP	GOPAL KRISHNA BEHERA
81	8953/2020 WP(C)/19159/2020	DIRECTOR GENERAL OF POST, GOVERNMENT OF INDIA-MP	PUP KUMAR BOSE
82	8954/2020 WP(C)/19161/2020	KULAMANI PRADHAN-MP	TANMAY MISHRA
83	8955/2020 WP(C)/19165/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
84	8956/2020 WP(C)/19167/2020	BHIKARI CHARAN PATTNAIK-MP	S.K.BHANJADEO
85	8957/2020 WP(C)/19166/2020	RAJANIKANTA MISHRA-MP	R.K.PATNAIK
86	8958/2020 WP(C)/19168/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
87	8959/2020 WP(C)/19169/2020	GANESH PATRO-MP	SHIVSANKAR MOHANTY
88	8960/2020 WP(C)/19173/2020	SANTI SETH-MP	AMIT PRASAD BOSE
89	8961/2020	NRUSINGH PRASAD PATI-MP	AMIT PRASAD BOSE

90	WP(C)/19176/2020 8962/2020	NIRMAL CHANDRA SAHOO-MP	PRAFULLA KUMAR MOHAPATRA
91	WP(C)/19182/2020 8963/2020	NETRANANDA ROUT-MP	SAMIR KUMAR MISHRA
92	WP(C)/19186/2020 8964/2020	MILAN KUMAR DAS-MP	SAMIR KUMAR MISHRA
93	WP(C)/19189/2020 8965/2020	PRATAP KUMAR UTTARKABAT-MP	PRAFULLA KUMAR MOHAPATRA
94	WP(C)/19192/2020 8966/2020	DURYODHAN NAYAK-MP	KEDAR KUMAR DASH
95	WP(C)/17231/2020 8967/2020	SOUBHAGYA KUMAR HOTA-MP	M.R.PADHI
96	WP(C)/19223/2020 8968/2020	GOURI SANKAR CHETI-MP	PRABODHA CH.NAYAK
97	WP(C)/19227/2020 8969/2020	SANKAR PRASADA DAS-MP	S.S.RAY (2)
98	WP(C)/19226/2020 8970/2020	SABITRI PATRA-MP	JANMEJAYA KATIKIA
99	WP(C)/19228/2020 8971/2020	SAROJ KANTA ACHARYA-MP	BISWA RANJAN MAHARATHA
100	WP(C)/19231/2020 8972/2020	FAKIR MOHAN COLLEGE OF NURSING AND PHARMACY-BIHNU PRASAD PRADHAN	
101	WP(C)/19234/2020 8973/2020	RABINDRA KUMAR SAHOO-MP	SUKUMAR PANDA
102	WP(C)/19252/2020 8974/2020	M/S WINNERS SECURITY SERVICES PVT.LTD.-MP	PRAJNARAJ MOHANTY
103	WP(C)/19253/2020 8975/2020	PADMALAYA MOHANTY-MP	SUSANTA SEKHAR MOHAPATRA
104	WP(C)/19259/2020 8976/2020	MANISH SAHU-MP	ACHYUTANANDA ROURAY
105	WP(C)/19262/2020 8977/2020	SANJAYA KUMAR SINGH-MP	BIBHUTI KESHARI BISWAL
106	WP(C)/19263/2020 8978/2020	SADRAM MOHURIA-MP	D.P.MOHANTY
107	WP(C)/19265/2020 8979/2020	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
108	WP(C)/19269/2020 8980/2020	UPENDRANATH BISWAL-MP	SAMEER KUMAR DAS
109	WP(C)/13045/2020 8981/2020	BIDYADHAR PRADHAN-MP	SAMVIT MOHANTY
110	WP(C)/10257/2020 8983/2020	NARAYAN DHARUA-MP	NIRANJAN PANDA..1
111	WP(C)/19284/2020 8985/2020	AMIYA KUMAR BARIK-MP	SUSANTA KUMAR TRIPATHY
112	WP(C)/16454/2020 8986/2020	ODISHA BIODIVERSITY CONSERVATION FOUNDATION-MPHIVSANKAR MOHANTY	
113	WP(C)/12946/2020 8987/2020	BASUDEV SAHU-MP	AMIYA KUMAR CHHATOI
114	WP(C)/1505/2020 8988/2020	A.RAMA KRISHNA-MP	S.D.DAS
115	WP(C)/17311/2020 8989/2020	ASOKA KUMAR NANDA-MP	PITAMBAR ACHARYA
116	WP(C)/17671/2020 8990/2020	ANUPAMA SWAIN-MP	M/S.ANJAN KUMAR BISWAL
117	WP(C)/7189/2020 8991/2020	PRAMOD KUMAR PANDA-MP	M/S.K.N.DAS
118	WP(C)/20460/2019 8992/2020	ANUPAMA SWAIN-MP	M/S.ANJAN KUMAR BISWAL
119	WP(C)/7189/2020 8993/2020	BRAHMANANDA PARIDA-MP	M/S.ASIM AMITABH DASH
120	WP(C)/14639/2019 8994/2020	SANJITA DHALI @ DHALLI @ MAJUMDAR-MP	BIPLABA P.B.BAHALI
	WP(C)/12513/2020		

121	8995/2020 WP(C)/12946/2020	ODISHA BIODIVERSITY CONSERVATION FOUNDATION-MPHIVSANKAR MOHANTY	
122	8996/2020 WP(C)/19292/2020	A.SASANKA SEKHAR PATRA-MP	PANCHANAN SAHOO
123	8997/2020 WP(C)/19285/2016	NARAYAN GHADEI-MP	M/S.L.MISHRA
124	8998/2020 WP(C)/19294/2020	ASHOK KISAN-MP	PANCHANAN SAHOO
125	8999/2020 WP(C)/15265/2020	DINESH PRASAD PATTANAYAK-MP	M/S.SASWAT DAS
126	9000/2020 WP(C)/19297/2020	SARAT KUMAR BARIHA-MP	PANCHANAN SAHOO
127	9001/2020 WP(C)/19298/2020	DICHENDRA DANSANA-MP	PANCHANAN SAHOO
128	9002/2020 WP(C)/16379/2020	BUS SYNDICATE, BHADRAK-MP	PRASHANTA KUMAR NAYAK
129	9003/2020 WP(C)/17352/2020	RAJA KISHORE SAHOO-MP	PRASHANTA KUMAR NAYAK
130	9004/2020 WP(C)/8539/2011	MAA BAUTI POWER LOOM-MP	PRABHU PR.BEHERA
131	9005/2020 WP(C)/8539/2011	MAA BAUTI POWER LOOM-MP	M/S.SIDHESWAR MALLIK
132	9006/2020 WP(C)/18434/2020	SURENDRA KUMAR TANDI-MP	M/S K.K.SWAIN
133	9007/2020 WP(C)/20982/2019	TRINATH BISWAL-MP	M/S.SOUBHAGYA S.DAS
134	9009/2020 WP(C)/13446/2020	KUSUM SWAIN-MP	DINABANDHU NAYAK
135	9010/2020 WP(C)/19301/2020	ABHAYA KUMAR DAS-MP	PRAFULLA KUMAR KAR
136	9011/2020 WP(C)/13446/2020	KUSUM SWAIN-MP	DINABANDHU NAYAK
137	9012/2020 WP(C)/2385/2019	SAPTESWAR DASH-MP	M/S.A.K.SARANGI
138	122/2020 CONTC/1882/2019	SABYASACHI LENKA-MP	
139	130/2020 CRLMP/639/2020	LAXMIDHAR BISWAL-MP	
140	131/2020 CRLMP/661/2020	GHANASHYAM MISHRA-MP	
141	729/2020 BLAPL/9204/2019	BUDHIRAM@BHARAT NATH-MP	
142	833/2020 CRLA/32/2020	PRASAN KUMAR PATRA-MP	
143	8921/2020 WP(C)/18472/2020	BIJAYA KUMAR BEHERA-MP	M/S.SIDHARTH SANKAR MOHAPATRA
144	8922/2020 WP(C)/18472/2020	BIJAYA KUMAR BEHERA-MP	M/S.SIDHARTH SANKAR MOHAPATRA
145	8932/2020 WP(C)/18493/2020	JAYANT KUMAR BAL-MP	M/S.MANAN SANGHAI
146	8982/2020 WP(C)/11991/2020	PRASANNA KUMAR NAYAK-MP	
147	8984/2020 WP(C)/18017/2020	KAMAL KUMAR MENDWALA-MP	
148	9008/2020 WP(C)/9879/2019	DR.INDIRA PALO-MP	